

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 10**  
**689/2016**

**IN THE MATTER OF:**

Emaar Developers Ltd and EMAAR MGF Pvt. Ltd. ... Applicant/Petitioner  
& Anr.

**Order Under Section 230-231**

**Order delivered on 07.02.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Petitioner	:	Dr. U.K. Chaudhary, Sr. Adv., Ms. Manisha Chaudhary, Mr. Pratham Soni & Mr. Mansumyer Singh, Advs.
For the Applicant	:	Ms. Tania Sharma, Adv. for RD Mr. Tishampati Sen, Mr. Aarti Kumar and Mr. Abhishree Sanjana, Advs. in C.A. No. 1811/2019


**ORDER**

**CA-143(PB)/2020:-**

List before the Principal Bench on 10.02.2020

  
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**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

  
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**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**